

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT - II)**

**Item No. 105**  
**(IB)-20(PB)/2021**  
**IA-1183/2023**

**IN THE MATTER OF:**

**ICICI Bank Ltd.**

... **Applicant/Petitioner**

**Versus**

**M/s. KV Aromatics Pvt. Ltd.**

... **Respondent**

**Under Section: 7 of IBC, 2016 (CIRP)**

**Order delivered on 09.03.2023**

**CORAM:**

**SHRI. ASHOK KUMAR BHARDWAJ,  
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,  
HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant** : Adv. Payal Agarwal, Adv. Ajay Kumar, CS Harish Taneja for SRA

**For the RP** : Adv. Abhishek Anand, Adv. Karan Kohli, Adv. Akhand, Adv. Vaibhav, and Adv. Sahil Bhatia

**ORDER**

**IA-1183/2023:** List IA along with IB-20(PB)/2021 on 13.03.2023.



**(L. N. GUPTA)  
MEMBER (T)**



**(ASHOK KUMAR BHARDWAJ)  
MEMBER (J)**